

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 13  
CP No. (IB)- 302/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Bakelite Hylam Ltd.**

...Operational Creditor

Versus

**Polar Marmo Agglomerates Ltd.**

...Corporate Debtor

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. K.K. VOHRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Sandeep Kumar Jain, CS

For the Corporate Debtor : None-appeared

**ORDER**

Mr. Sandeep Jain, CS appearing for the Applicant submits that he received a copy of the reply from the Respondent. However, he seeks time to file rejoinder. The Applicant is permitted to file rejoinder, if any, within three weeks. List the matter for arguments on 12.10.2021.

-Sd-  
(K.K. Vohra)  
Technical Member  
August 12, 2021

-Sd-  
(Ajay Kumar Vatsavayi)  
Judicial Member